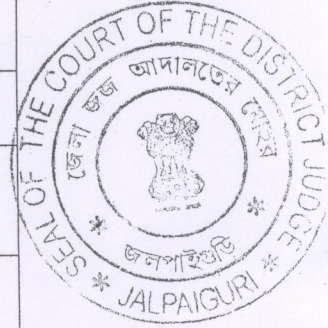


ORDER NO. 79 (M) DATED : 15.04.2020.

In conformity with the Notification No. 1512-RG dated 08.04.2020 as well as Notification No. 1514-CPC dated 09.04.2020 of the Hon'ble High Court, Calcutta, the following dates are fixed for holding vacation Courts in Jalpaiguri Sadar.

In this connection the following Additional District & Sessions Judges of the Judgeship of Jalpaiguri (Sadar) will hold the Chair of Vacation Judge during usual Court hours on the dates mentioned against each.

Sl. No.	Name of the Vacation Judge.	Date of Vacation Court
1.	Yasmin Ahmad, Additional District & Sessions Judge, 4 th Court, Jalpaiguri	17.04.2020
2.	Sri Saugata Roy Chowdhury, Additional District & Sessions Judge, Fast Track 2 nd Court, Jalpaiguri.	23.04.2020
3.	Sri Anirban Chowdhury, Additional District & Sessions Judge, 1 st Court, Jalpaiguri.	29.04.2020



While holding Vacation Benches, Notification No. 1514-CPC dated 09.04.2020 of the Hon'ble High Court, Calcutta shall be followed (copy enclosed).

Let a copy of this order be forwarded to the Hon'ble Court, Calcutta.

Inform all concerned.

(SUGATO MAJUMDAR)
DISTRICT JUDGE,
JALPAIGURI.

District Judge
Jalpaiguri

OFFICE OF THE
DISTRICT JUDGE AT JALPAIGURI
ENGLISH DEPARTMENT

MEMO.NO. 641(7) / G DATED 15.04.2020.

Copy forwarded for information and taking necessary action to :-

1. The Addl. Dist.& Sessions Judge, 1st/4th Court, Jalpaiguri.
2. The Addl. Dist. & Sessions Judge, Fast Track 2nd Court, Jalpaiguri.
3. The Judge-in-Charge, Nezarath Department, Jalpaiguri.
4. The Public Prosecutor, Jalpaiguri.
5. The Secretary Bar Association, Jalpaiguri.
6. The Secretary Law Clerks Association, Jalpaiguri.

(SUGATO MAJUMDAR)
DISTRICT JUDGE,
JALPAIGURI.

District Judge
Jalpaiguri